

## Indian Institute of Mass Communication

944. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the amount spent or provided as assistance to the Indian Institute of Mass Communication during the last three years, year-wise;

(b) the details of the work done by the Institute during the preceding three years;

(c) whether any evaluation has been made of the work done by the Institute and if so, its details;

(d) the important projects proposed to be undertaken by the Institute in the near future; and

(e) the steps proposed to make its working effective?

THE MINISTER OF STATE  
IN THE MINISTRY OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRIMATI RAM DULARI SINHA): (a)

1977-78	. . .	Rs. 18,31,800.00
1978-79	. . .	Rs. 24,56,500.00
1979-80	. . .	Rs. 38,68,000.00

(b) The principal objectives of the Institute as set out in its memorandum are to organise training and research; to arrange seminars, lectures; to organise refresher courses and to evaluate the working of the media units of the Ministry. The details of the work done during the years 1977-78, 1978-79, 1979-80, are as under:—

### Training

1. Post-Graduate Diploma Course in Journalism for Developing Countries—3 (one course each year).

2. Advance Diploma Course in News Agency Journalism for Non-

Aligned countries—2 (one course each year, commencing from 1978-79).

3. Refresher Courses each of six weeks duration—16.

4. Workshops Conducted—10.

5. Seminars held—10.

Research programmes undertaken—11.

Evaluation studies completed/started—18.

Books released/under production during 1979—80—9.

(c) No, Sir, However, a Review Committee headed by Shri Dharam Bir Sinha, had gone into its performance and submitted Report in 1974. Subsequently, a Working Group was set up to make concrete recommendations for improving the quality and reach of the Institute's work, keeping in mind the Report presented in 1974 by the Review Committee. The Working Group presented a report in May, 1979 for the future development of the Institute in such a manner that it would better fulfil its role of being the Premier Centre of Communication Teaching and Research in the Country. The suggestions of the Group for opening fullfledged Diploma Course in Broadcast Journalism and in Advertising and Public Relations and courses in Rural Journalism and Inter-personal Communication, besides stepping up its research and publication programmes have been accepted.

(d) The Institute proposes to start in near future fullfledged Diploma Course in Broadcast Journalism and in Advertising and Public Relations and courses in Rural Journalism and Inter-personal Communication, besides stepping up its research and publication programmes. In addition four Research Studies and 11 Evaluation Studies would be undertaken during the current financial year. Eight more publications are also likely to be undertaken.

(e) Replies for (c) and (d) give an idea of the measures which are pro-

posed to be undertaken to make the Institute more effective. Important personalities from the press and other media organisations, as well as from the universities, have been included in the Society and Executive Council of the Institute in order to obtain the best professional and academic advice on running the Institute.

### Strike by Allahabad High Court Advocates

945. SHRI S. M. KRISHNA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Allahabad High Court Advocates went on an indefinite strike in early May last demanding immediate transfer of the Chief Justice;

(b) if so, what were the reasons for creating some ugly scenes by the Bar Association Members there;

(c) whether Government have looked into the whole affair; and

(d) if so, the reaction thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): (a) to (d). According to reports and representations received by the Government, Advocates of the Allahabad High Court were on strike from 7th to 19th May, 1980. A demand for the transfer of the Chief Justice of the Allahabad High Court has been made. It has been represented that a resolution in favour of taking direct action like boycott of courts, relay fasts etc. demanding the transfer of the Chief Justice and mentioning certain grievances of the Advocates pertaining mainly to the question of constitution of admission benches and their rotation, notice before listing of cases, and supply of list of ready cases to the Association was to be put to a secret ballot in a meeting of the Allaha-

bad High Court Bar Association on 7-5-1980. It has further been represented that there was a scuffle among the advocates during the meeting which was disrupted. Government consider the whole episode as unfortunate. Government attach great importance to the fair and impartial administration of justice and to the maintenance of the dignity of the Profession and the Courts.

### कोयला उत्पादन में वृद्धि

946. श्री रामावतार शास्त्री : क्या ऊर्जा, सिंचाई और कोयला मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत कुछ महीनों में कोयले के उत्पादन में वृद्धि हुई है ;

(ख) यदि हाँ, तो उसका व्यौरा क्या है; और

(ग) सरकार ने कोयले के उत्पादन में वृद्धि करने के लिए क्या कार्यवाही की है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन) : (क) और (ख) कोयले का उत्पादन अप्रैल और मई, 1979 की तुलना में अप्रैल और मई, 1980 में बढ़ा है। कोल इंडिया लि० और सिगरेनी कोलियरीज कम्पनी लि० के अधीन खानों में अप्रैल, मई, 1980 में उत्पादन 15.7 मि० टन हुआ जोकि अप्रैल-मई, 1979 में हुए 13.7 मि० टन उत्पादन से 2.0 मि० टन अधिक है।

(ग) कोयले का उत्पादन बढ़ाने के लिए उठाए गए कदम निम्नलिखित हैं—

(i) कोयला खानों को बिजली की सप्लाई करने में उच्चतर प्राथमिकता देना।

(ii) विस्फोटक पदार्थों की देसी उपलब्धि और मांग के बीच रही कमी को उनका आयात करके पूरा करना।

(iii) उच्चतर प्राथमिकता पर आर्बंटन करके कोयला खानों में हाई स्पीड डीजल की सप्लाई बढ़ाना।

(iv) खनिकों में गैर-हाज़िर रहने की प्रवृत्ति पर नियंत्रण—विशेष रूप से ईस्टर्न कोलफील्ड्स लि० तथा भारत कोकिंग कोल लि० के खनिकों पर।

(v) राज्य सरकारों की सहायता से कोयला क्षेत्रों में कानून और व्यवस्था की स्थिति में सुधार।